

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2618  
ANSWERED ON:12.03.2010  
OUTSOURCING MANPOWER  
Jawale Shri Haribhau Madhav

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Government has issued any consolidated guidelines in case of Outsourcing of Manpower in the Ministries and Departments;
- (b) is yes, the details thereof for the last three years; and
- (c) whether priority sectors have been identified; and
- (d) if so, the details thereof?

**Answer**

Minister of State in the Ministry Finance (SHRI NAMO NARAIN MEENA)

(a) to (d): No consolidated guidelines in respect of Outsourcing of Manpower in the Ministries and Departments have been issued by this Ministry. Rule 178-185 (Chapter 6, Part-II) of the General Financial Rules, 2005, however, provide that a Ministry or Department may outsource certain services in the interest of economy and efficiency and it may prescribe detailed instructions and procedures for this purpose without contravening the basic guidelines given in the said rules.